## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON \_\_09.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 152/16

PETITION NUMBER

TP 184/17

NAME OF THE PETITIONER (S) :

GITA KRISHNA INVESTMENTS PVT. LTD.

NAME OF THE RESPONDENT (S):

**UNDER SECTION** 

391-394

S.NO. NAME (IN CAPITAL) RASH M )

DESIGNATION SIGNATURE ROBLING. M.

REPRESENTATION BY WHOM PETITIONER UNK LEGAL MODE
LAW SERVICES

Ms. Rashmi Menon of M/s. Link Legal India Law Services, Counsel for petitioner is present. She is directed to file 2 sets of copies. Since, it is a transferred case from the Hon'ble High Court of Karnataka, notices are to be issued to OL, ROC and RD. Registry to issue notices to OL, ROC and RD.

Posted to 08.02.2017.

MEMBER (J)

MEMBER (T)